

[English]

### **Ban on Communal Organisations**

7275. SHRI M. RAMANNA RAI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government propose to ban the communal organisations and parties in the country;

(b) if so, the details thereof; and

(c) if not, the reasons therefor and strategy of Government to curb the ever-increasing communalism in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) to (c). So far no definition in regard to communal organisations has been evolved. The right to form an association for any lawful purpose is protected by the Constitution. Unless the activities of an association or organisation are contrary to or transgress public order or morality, restrictions cannot be imposed on any organisation. The State Governments have taken recourse from time to time to banning such organisations as have posed a threat to 'Public Order' and 'Communal Harmony' under the Criminal Law Amendment Act, 1908, as amended from time to time and under Section 3(1) of the Unlawful activities (Prevention) Act, 1967.

### **SCI Services with other Countries**

7276. SHRI K.S. RAO: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the countries with which the Shipping Corporation of India is having its regular and adhoc shipping services at present;

(b) whether Government have recently

asked the Shipping Corporation of India to start regular liner services to some other countries from India; and

(c) if so, the details thereof?

MINISTER OF SURFACE TRANSPORT (SHRI K.P. UNNIKRAISHNAN): (a) Details of countries with which Shipping Corporation of India has regular *ad hoc* liner shipping services at present are given in the Statement below

(b) No, Sir. However, the Government is interested in encouraging the private owned shipping companies or entrepreneurs to operate passenger-cum-cargo vessels on Coastal Routes, if concrete proposals emerge.

(c) Does not arise.

### **STATEMENT**

*Details of Countries with which Shipping Corporation of India has regular and ad hoc liner shipping service at present.*

*Adjacent Countries:*

Bangladesh, Iraq, Jordan and Sri Lanka.

*Africa/Indian Ocean Region:*

Arab Republic of Egypt, Kenya, Mozambique, Malawi (land locked Country-nearest port Beira), Mauritius, Madagascar, Re-Union Island, Seychelles, Tanzania, Uganda (land locked country-nearest prt Mombasa), Zaire (land locked Country-nearest port Dar-Es Salaam Or Beira) and Zambia (land locked Country-nearest port Dar-Es Salaam).

*Eastern Europe:*

Bulgaria, Czechoslovakia (land locked Country served through Gdansk in Poland), German Democratic Republic, Hungary (land

locked Country served through Hamburg), Poland, Romania, USSR, and Yugoslavia.

*Western Europe:*

Austria (land locked Country served through Hamburg), Belgium Denmark, Federal Republic of Germany, France, Greece, Italy, Malta, Netherlands, Norway, Portugal, Spain, Sweden, Turkey and United Kingdom.

*Far-East/Japan:*

Hongkong, Indonesia, Japan, Malaysia, Singapore, South Korea, Taiwan and Vietnam.

*Australia:*

Australia

*North America:*

U.S.A., Canada

*Central and South America:*

Argentina, Brazil and Mexico (Ad-hoc Shipping Services)

**Repair of ONGC Oil Rigs at Cochin Shipyard**

7277. PROF. K.V. THOMAS: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) Whether oil rigs of Oil and Natural Gas Commission are proposed to be repaired at Cochin Shipyard;

(b) if so, the number thereof alongwith charges proposed to be levied for the repairs fo such oil rigs; and

(c) the total earnings of the Shipyard from repair works during the last three years?

**MINISTER OF SURFACE TRANSPORT (SHRI K.P. UNNIKRAISHNAN):** (a) Yes, Sir.

(b) Three rigs are proposed to be repaired at CSL during 1990-91. CSL's standard ship repair tarrif will be applied.

(c) the total earnings of CSL from Ship repair works during the last three years, inclusive ONGC works, are:

1987-88	—	Rs. 9.97 crores
1988-89	—	Rs. 16.51 crores
1989-90	—	Rs. 22.90 crore

**Telegraphic facilities to Industrial Area of Tuli (Nagaland)**

7278. SHRI SHIKIHO SEMA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Industrial area of Tuli (Nagaland) is not yet provided with Telegraphic facilities at the Mill side; and

(b) if so, the time by which Government propose to provide this essential facility?

**THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA):** (a) It has not yet been possible to provide telegraphic facilities at Tuli (Nagaland) for want of a stable medium connecting Tuli with Sibsagar Telegraph Office.

(b) It has been planned to provide UHF Radio System between Tuli and Sibsagar. The system is likely to be commissioned during 1991-92. Telegraphic facilities will be provided after the commissioning of the system.